

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.05.2020 (MONDAY)

COURT OF CHAIRPERSON

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Admission (Fresh Case - Urgent Mentioning)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 477 of 2020	Rahul Kumawat Vs. Bank of India & Anr.	Sanyat Lodha	

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By the order of Hon'ble Acting Chairperson

-sd/-

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